

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2835
ANSWERED ON:12.12.2011
SCHEME FOR SCAVENGERS
Pathak Shri Harin

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of beneficiaries under the national scheme of Liberation and Rehabilitation of Scavengers in the country during each of the last three years, State-wise;
- (b) the details of funds allocated by the Government under this scheme during each of the last three years to the States alongwith the details of funds utilised by them State-wise; and
- (c) the measures taken by the Government to eradicate manual scavenging in the country?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) & (b) : Central Sector Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMS), the successor scheme of National Scheme for Liberation and Rehabilitation of Scavengers and their Dependents (NSLRS), was introduced in January, 2007. State/UT wise details of beneficiaries covered during the last three years, funds provided to the State Channelising Agencies of States/UTs and utilized by them under the Scheme are given in the statement annexed.

(c) Government of India have adopted the following four-pronged strategy for eradication of manual scavenging:-

- (i) Enactment of the Employment of Manual Scavengers and Construction of Dry Latrines(Prohibition) Act, 1993 for prohibition of employment of manual scavengers and construction or maintenance of dry latrines;
- (ii) Conversion of dry latrines into water sealed toilets and construction of new sanitary latrines under the Integrated Low Cost Sanitation Scheme in urban areas and under Total Sanitation Campaign in rural areas;
- (iii) Rehabilitation of manual scavengers and their dependents in alternative occupations under SRMS; and
- (iv) Provision of scholarships.